

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O. A. No.60/184/2018  
M.A. No.60/249/2018**

**Date of decision: 20.02.2018**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Gurpreet Singh Sidhu, Aged 40 years, Master (Maths), Government Model Senior Secondary School, Sector 56, Chandigarh, Group 'C'
2. Ramandeep Kaur, Lecturer (Economics)(Initially appointed as Mistress Social Studies), Government Model Senior Secondary School, Sector 35, Chandigarh.
3. Sarabjit Kaur, Lecturer (Economics), (Initially appointed as Mistress Punjabi), Government Model Senior Secondary School, Sector 10, Chandigarh.
4. Monisha, Mistress (Punjabi), Government Model Senior Secondary School, Sector 10, Chandigarh.
5. Upinder Kaur, Mistress (Social Studies), Government Model Senior Secondary School, Sector 10, Chandigarh.
6. Gaganpreet Kaur, Mistress (Social Studies), Government Model Senior Secondary School, Sector 47-D, Chandigarh.
7. Sanyogita Chadha, Mistress (Social Studies), Government Model Senior Secondary School, MHC, Manimajra.
8. Harjit Kaur, Mistress (Social Studies), Government Model Senior Secondary School, Sector 20-D, Chandigarh.
9. Usha Saini, Mistress (Hindi), Government Model Senior Secondary School, Behlana, Chandigarh.
10. Meenu Gupta, Mistress (Science, Non-medical), Government Model High School, Karsan, Ramdarbar.
11. Gurvinder Kaur, DPE, Government High School, Sector 50-B, Chandigarh.
12. Preety Guru, Mistress (Science, Medical), Government Model High School, Karsan, Ram Darbar.

13. Ramesh Sharma Mistress (Hindi), Government High School, Sector 37-C, Chandigarh.
14. Manu Sharma, Master (Hindi), Government Model Senior Secondary School, Sector 20-D, Chandigarh.
15. Shelly Gupta, Mistress Science (Non Medical), Model Senior Secondary School, Sector 33-D, Chandigarh.
16. Kiran Bala, Mistress Science (Non Medical), Model Senior Secondary School, Karsan, Chandigarh.
17. Yogita, Mistress (Fine Arts), Government Model High School, Khudda Jassu, Chandigarh.
18. Jyoti Nagpal, Mistress (Social Studies), Government Model Senior Secondary School, Sector 33, Chandigarh.
19. Manwinder Kaur, Mistress (Social Studies), Government Model Senior Secondary School, Sector 22-A, Chandigarh.
  
20. Vinod Kumar, Master Science (Non Medical), Government Model Senior Secondary School, Sector 44-B, Chandigarh.
21. Baljit Singh, Lecturer (Geography), (Originally Master Social Studies), Government Model Senior Secondary School, Sector 44-B, Chandigarh.
22. Gurminder Singh Gill, Lecturer (History) (Originally Master Social Studies), Government Model Senior Secondary School, Sector 16, Chandigarh.
23. Manjit Singh, Master (Social Studies), Government Middle School, Sector 26 (Bhapu Dham), Chandigarh.
24. Raj Pal, Lecturer (English)(Initially Master Social Studies), Government Model Senior Secondary School, Sector 23-A, Chandigarh.
25. Sangita Rani, Lecturer Economics (Initially Master Social Studies), Government Girls Model Senior Secondary School, Sector 18-C, Chandigarh.
26. Sukhwinder Singh, Master (Social Studies), Government Model High School, Sector 42-B, Chandigarh.
27. Pardeep Kumar Saini, Master (Social Studies), Government Model Senior Secondary School, Sector 10, Chandigarh.

28. Nirmal Singh, Master (Punjabi), Government Model Senior Secondary School, Sector 21-A, Chandigarh.
29. Mukta Rani, Science Mistress (Non-Medical), Government Model Senior Secondary School, M.H.C. Manimajra (U.T.).
30. Sada Nand, Master (Sanskrit), Government Model High School, Khudda Jassu.
31. Navjoban Singh, Master (Social Studies), Government Model Senior Secondary School, Sector 20-D, Chandigarh.
32. Anjuman Bassi, (DPE), Government Model Senior Secondary School, Sector 10-A, Chandigarh.
33. Rajesh Kumar, Science Master (Non-Medical), Government Model High School, Vikas Nagar.
34. Parmod Kumar Dhiman, Science Master (Non-Medical), Government Model High School, Sector 32-D, Chandigarh.
35. Anjani Kumar, Mistress (Social Science), Government Model Senior Secondary School, Sector 32-D, Chandigarh.
36. Raman Kumar, Master (Maths), Government Model High School, Sector 26 (Police Colony), Chandigarh.
37. Harmanpreet Singh Rana, DPE, State Council of Educational Research and Training (SCERT), Sector 32-C, Chandigarh.

**... APPLICANTS  
VERSUS**

1. Union Territory, Chandigarh through its Administrator, U.T. Secretariat, Sector 9, Chandigarh.
2. Secretary, Education, Union territory, Chandigarh, Sector 9, Chandigarh.
3. Director, School Education, U.T. Secretariat, Sector 9, Chandigarh.

**... RESPONDENTS**

**PRESENT:** Sh. Sh. R.K. Sharma, counsel for the applicants.

**ORDER (Oral)**

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**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. M.A. No.60/249/2018 has been filed under Rule 4(5)(a) of the C.A.T. (Procedure) Rules, 1987, seeking permission to allow the applicants to file joint petition. For the reasons stated therein, the same is allowed.
2. On the commencement of hearing, learned counsel for the applicants very fairly submitted that before approaching this Court, the applicants have already submitted several representations latest one dated 28.06.2017 seeking the same very relief which they are seeking through this O.A. which has not been answered till date. Therefore, he made a statement at the Bar that applicants will be satisfied if direction is issued to the respondents to decide their claim by passing a reasoned and speaking order. He also prayed that applicants may be permitted to supplement their representation by providing judicial pronouncements.
3. Issue notice to the respondents. Sh. Arvind Moudgil, who is present in the Court, accepts notice and does not object to disposal of the O.A. in the above terms. However, he prayed that respondents may be granted at least two months time to finally decide the claim of the applicants.
4. Considering ad-idem between the parties, we dispose of this O.A. in limine, with a direction that if applicants submit supplementary representation within 7 days then on receipt of

same, the respondents are directed to take a view on it by passing a reasoned and speaking order keeping in view the ratio of judgments relied upon by the applicants within a period of two months from the date of receipt of supplementary representation. Order so passed by duly communicated to the applicants.

5. Disposal of this O.A. in above terms shall not be construed as an expression of any opinion on the merits of the case.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 20.02.2018.  
Place: Chandigarh.

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